

NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH
KOCHI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF KOCHI BENCH, KOCHI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5th AUGUST 2019

PRESENT: SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL)
SHRI VEERA BRAHMA RAO AREKAPUDI, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/11/KOB/19 (CP/24/2018)
NAME OF THE PETITIONER(S) : A.K. MANSOOR
NAME OF THE RESPONDENT(S) : CHANNEL FOODS PVT LTD
UNDER SECTION : 241 & 242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

None for the parties. Neither their counsel are present. Actually case has to be put up on 15.7.2019. But the Tribunal started functioning only on this day (5.8.2019). In the earlier date vide order dated 10.6.2019, Hon'ble Chennai Bench of NCLT ordered the case to be posted for final submission. But none appeared. Issue notice to the parties through email in addition to Regd.A/d. Learned counsel appearing for the respondents stated that he will file the vakkalath today itself. Put up on 19.8.2019

Sd/-

Veera Brahma Rao Arekapudi
Member (Technical)

Sd/-

Ashok Kumar Borah
Member (Judicial)

AP
10.08.2019
Etd:15